GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 397

ANSWERED ON 20/07/2021

PMAY(G) IN MAHARASHTRA

397. SHRI RAMDAS C. TADAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Awas Yojana (Gramin) is functional in the State of Maharashtra;
- (b) if so, the details of the sanctioned housing in the State of Maharashtra under the said scheme; and
- (c) the status of the scheme under the Wardha and Amravati districts of the State of Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) Yes Sir.
- (b) In order to achieve the objective of "Housing for All", the erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016. A total of 9,88,041 houses have been sanctioned under PMAY-G in the State of Maharashtra.
- (c) The status of PMAY-G Scheme in Wardha and Amravati districts of the State of Maharashtra is as follows:

(units in nos.)

District	Houses Sanctioned	Houses Completed
Wardha	13,072	9,409
Amravati	68,405	46,035
